

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 04.12.2024

S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	100430/2024	04.12.2024	BLAPL-8918/2024	J KAMILA	C.O.		Order Dtd. 2024-11-29	BAIL-1	(Seat No-5)
2	100431/2024	04.12.2024	ABLAP L-13431/2024	S DASH	C.O.		Order Dtd. 2024-12-02		(Seat No-5)
3	100433/2024	04.12.2024	ABLAP L-13404/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Seat No-5)
4	100434/2024	04.12.2024	ABLAP L-13397/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Seat No-18)
5	100435/2024	04.12.2024	ABLAP L-13389/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Seat No-18)
6	100436/2024	04.12.2024	ABLAP L-13393/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Seat No-9)
7	100437	04.12.	ABLAP	A. K. BEHERA	C.O.	COURT	Order Dtd.		(S

	/2024	2024	L- 13391 /2024			NO. 2 OLD	2024-12-02		ea t No - 9)
8	100438 /2024	04.12. 2024	BLAPL - 1967/ 2024	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-22		(S ea t No - 9)
9	100439 /2024	04.12. 2024	ABLAP L- 13378 /2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 9)
10	100440 /2024	04.12. 2024	ABLAP L- 13368 /2024	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 9)
11	100441 /2024	04.12. 2024	ABLAP L- 13032 /2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No - 13)
12	100442 /2024	04.12. 2024	ABLAP L- 8092/ 2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No - 3)
13	100443 /2024	04.12. 2024	WP (C) - 24994 /2024	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(S ea t No - 3)
14	100444 /2024	04.12. 2024	ABLAP L- 13382 /2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 3)
15	100445 /2024	04.12. 2024	ABLAP L- 8311/ 2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	BAIL- 2	(S ea t No -)

									8)
16	100446/2024	04.12.2024	WP (C) - 10854/2024	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	WRIT BRANCH-7	(Seat No - 48)
17	100447/2024	04.12.2024	ABLAP L- 6929/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Seat No - 48)
18	100448/2024	04.12.2024	WP (C) - 17194/2024	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
19	100449/2024	04.12.2024	WP (C) - 25007/2014	S.C.DASH	C.O.	COURT NO. 1	Order Dtd. 2024-11-28	WRIT BRANCH-4	(Seat No - 38)
20	100450/2024	04.12.2024	BLAPL - 10558/2024	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-29	BAIL-1	(Seat No - 3)
21	100451/2024	04.12.2024	ABLAP L- 13386/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL-2	(Seat No - 11)
22	100452/2024	04.12.2024	ABLAP L- 13427/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL-1	(Seat No - 13)
23	100453/2024	04.12.2024	CONTC - 5476/2024	S.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-11-22	CONTE MPT	(Seat No

									- 7)
2 4	100454 /2024	04.12. 2024	WP (C) - 24872 /2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-12		(S ea t No - 7)
2 5	100455 /2024	04.12. 2024	WP (C) - 24840 /2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-12		(S ea t No - 7)
2 6	100456 /2024	04.12. 2024	ABLAP L- 13396 /2024	S. K. BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(S ea t No - 7)
2 7	100457 /2024	04.12. 2024	BLAPL - 9850/ 2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-11-30		(S ea t No - 7)
2 8	100458 /2024	04.12. 2024	ABLAP L- 13369 /2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-12-02	BAIL- 2	(S ea t No - 10)
2 9	100459 /2024	04.12. 2024	BLAPL - 2937/ 2024	M.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-08-08		(S ea t No - 10)
3 0	100460 /2024	04.12. 2024	ABLAP L- 13458 /2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(S ea t No - 10)
3 1	100461 /2024	04.12. 2024	BLAPL - 985/2 024	G.R.PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-02		(S ea t No - 10)

)
3 2	100462 /2024	04.12. 2024	BLAPL - 6636/ 2024	P.K.PAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-29		(S ea t No - 10)
3 3	100463 /2024	04.12. 2024	MATA- 73/20 18	M.NAIK	C.O.	COURT NO. 16	Order Dtd. 2022-10-31	FIRST APPEA L	(S ea t No - 3)
3 4	100466 /2024	04.12. 2024	WP (C) - 30129 /2023	P.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-09	WRIT BRANC H-5	(S ea t No - 23)
3 5	100468 /2024	04.12. 2024	WP (C) - 9751/ 2018	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
3 6	100469 /2024	04.12. 2024	WP (C) - 27177 /2024	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-11-21		(S ea t No - 11 4)
3 7	100470 /2024	04.12. 2024	WP (C) - 13208 /2024	S.K.PAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	WRIT BRANC H-2	(S ea t No - 45)
3 8	100472 /2024	04.12. 2024	WP (C) - 28392 /2022	S.R.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-22	WRIT BRANC H-2	(S ea t No - 6)
3 9	100476 /2024	04.12. 2024	ABLAP L- 13487 /2024	S.R.SUBUDHI	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No -)

									6)
40	100477 /2024	04.12. 2024	CRLMC - 3104/ 2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04		(S ea t No - 6)
41	100480 /2024	04.12. 2024	WP (C) - 5986/ 2024	B.N.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-11-26	WRIT BRANC H-6	(S ea t No - 54)
42	100481 /2024	04.12. 2024	WA- 663/2 024	S DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-27	WRIT APPEA L	(S ea t No - 4)
43	100482 /2024	04.12. 2024	RPFAM - 1/202 4	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-11-20		(S ea t No - 4)
44	100484 /2024	04.12. 2024	WP (C) - 12858 /2012	P NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-08-22	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
45	100485 /2024	04.12. 2024	CRLMC - 2848/ 2024	B.K.MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-11-05	CRIMI NAL MISC	(S ea t No - 2)
46	100486 /2024	04.12. 2024	WP (C) - 16070 /2024	S K NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-16	WRIT BRANC H-1	(S ea t No - 4)
47	100487 /2024	04.12. 2024	CRLMC - 3846/ 2024	G.K.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-12-12		(S ea t No - 4)
48	100488 /2024	04.12. 2024	CRLMC -	PARTHA SARATHI DAS	C.O.	COURT NO.	Order Dtd. 2024-11-27		(S ea

			3699/ 2024			15			t No - 4)
4 9	100489 /2024	04.12. 2024	CRLA- 1298/ 2023	H.K.PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-08	CRIMI NAL APPEA L	(S ea t No - 9)
5 0	100490 /2024	04.12. 2024	CRLMC - 2694/ 2024	M.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10		(S ea t No - 9)
5 1	100492 /2024	04.12. 2024	CRLMC - 2695/ 2024	M.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No - 9)
5 2	100495 /2024	04.12. 2024	CRLMC - 2396/ 2024	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	CRIMI NAL MISC	(S ea t No - 2)
5 3	100496 /2024	04.12. 2024	ABLAP L- 2390/ 2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20		(S ea t No - 2)
5 4	100498 /2024	04.12. 2024	TRP (C) - 99/20 24	BS SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-01-06	M.J.C .	(S ea t No - 6)
5 5	100500 /2024	04.12. 2024	RPFAM - 130/2 024	PR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-12-07	FIRST APPEA L	(S ea t No - 4)
5 6	100502 /2024	04.12. 2024	WP (C) - 18567 /2024	PK LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-08-16		(S ea t No - 4)
5	100503	04.12.	WP (C)	KK NATH	C.O.	COURT	Order Dtd.		(S

7	/2024	2024	- 24686 /2024			NO. 20	2024-10-03		ea t No - 4)
5 8	100504 /2024	04.12. 2024	WP (C) - 23192 /2024	RC MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-09-25		(S ea t No - 4)
5 9	100505 /2024	04.12. 2024	WP (C) - 24484 /2024	LAMBODAR PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-10-01		(S ea t No - 4)
6 0	100506 /2024	04.12. 2024	BLAPL - 8374/ 2024	PK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-30		(S ea t No - 4)
6 1	100507 /2024	04.12. 2024	WP (C) - 6737/ 2022	C R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	WRIT BRANC H-4	(S ea t No - 17)
6 2	100508 /2024	04.12. 2024	WP (C) - 17673 /2024	RC MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-09-23		(S ea t No - 17)
6 3	100509 /2024	04.12. 2024	WP (C) - 26626 /2024	R K DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-01-13		(S ea t No - 17)
6 4	100510 /2024	04.12. 2024	WP (C) - 22849 /2024	PR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-11-05		(S ea t No - 17)
6 5	100511 /2024	04.12. 2024	WP (C) -	L PRADHAN	C.O.	COURT NO.	Order Dtd. 2024-09-18		(S ea

			22426 /2024			20			t No - 17)
6 6	100512 /2024	04.12. 2024	WP (C) - 30326 /2024	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-12-03		(S ea t No - 17)
6 7	100513 /2024	04.12. 2024	WP (C) - 33426 /2022	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-12-13	WRIT BRANC H-1	(S ea t No - 30)
6 8	100514 /2024	04.12. 2024	WP (C) - 17982 /2021	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANC H-3	(S ea t No - 33)
6 9	100515 /2024	04.12. 2024	WP (C) - 21257 /2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-09-11		(S ea t No - 33)
7 0	100516 /2024	04.12. 2024	WP (C) - 17983 /2021	C R NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-12-03	WRIT BRANC H-3	(S ea t No - 33)
7 1	100517 /2024	04.12. 2024	WP (C) - 22679 /2023	AK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No - 11)
7 2	100518 /2024	04.12. 2024	WP (C) - 17984 /2021	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANC H-3	(S ea t No - 33)

)
7 3	100519 /2024	04.12. 2024	ABLAP L- 10420 /2023	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-27	BAIL- 1	(S ea t No - 1)
7 4	100520 /2024	04.12. 2024	WP (C) - 36882 /2020	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANC H-4	(S ea t No - 27)
7 5	100521 /2024	04.12. 2024	WP (C) - 15676 /2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANC H-1	(S ea t No - 31)
7 6	100522 /2024	04.12. 2024	WP (C) - 15681 /2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANC H-1	(S ea t No - 31)
7 7	100523 /2024	04.12. 2024	WP (C) - 23934 /2024	CR KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04		(S ea t No - 31)
7 8	100524 /2024	04.12. 2024	WP (C) - 28954 /2021	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANC H-7	(S ea t No - 18)
7 9	100525 /2024	04.12. 2024	WP (C) - 9710/ 2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANC H-2	(S ea t No - 34)
8 0	100526 /2024	04.12. 2024	WPC (O AC) - 1473/ 2015	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-27	OA Branc h	(S ea t No

									- 1)
8 1	100527 /2024	04.12. 2024	MACA- 895/2 018	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	MISC. APPEA L SEC.	(S ea t No - 7)
8 2	100528 /2024	04.12. 2024	TRP (C) - 364/2 024	PUSPANJALI DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(S ea t No - 7)
8 3	100529 /2024	04.12. 2024	MACA- 466/2 018	S K SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-11-28	MISC. APPEA L SEC.	(S ea t No - 1)
8 4	100530 /2024	04.12. 2024	MACA- 566/2 018	BIJAYANANDA SAMANTARAY	C.O.	COURT NO. 16	Order Dtd. 2024-11-28	MISC. APPEA L SEC.	(S ea t No - 9)
8 5	100531 /2024	04.12. 2024	WP (C) - 29343 /2024	M MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-03		(S ea t No - 9)
8 6	100532 /2024	04.12. 2024	WP (C) - 28328 /2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(S ea t No - 9)
8 7	100533 /2024	04.12. 2024	WP (C) - 28320 /2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(S ea t No - 9)
8 8	100534 /2024	04.12. 2024	WP (C) - 28324 /2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(S ea t No - 9)
8 9	100535 /2024	04.12. 2024	CONTC - 5512/	BRAJA MOHAN SARANGI	C.O.	COURT NO. 25	Order Dtd. 2024-11-22		(S ea t

			2024						No - 9)
90	100536 /2024	04.12.2024	WP (C) - 29808 /2024	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-4	(Seat No - 27)
91	100537 /2024	04.12.2024	WP (C) - 30094 /2024	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No - 31)
92	100538 /2024	04.12.2024	ABLAP L- 1389/2024	P N NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Seat No - 31)
93	100539 /2024	04.12.2024	WP (C) - 30132 /2024	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-12-03		(Seat No - 31)
94	100540 /2024	04.12.2024	WP (C) - 29959 /2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-12-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
95	100541 /2024	04.12.2024	TRPCR L- 56/2024	BB MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-12-02	BAIL-1	(Seat No - 3)
96	100542 /2024	04.12.2024	WP (C) - 25850 /2024	H DAS	C.O.	COURT NO. 2	Order Dtd. 2024-12-02		(Seat No - 3)
97	100543 /2024	04.12.2024	WP (C) - 27722	R N BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-03		(Seat No - 3)

			/2024						No - 3)
98	100544 /2024	04.12.2024	CONTC - 4663/2024	B SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-30		(Seat No - 3)
99	100545 /2024	04.12.2024	WP (C) - 41394 /2021	J LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-12-03	WRIT BRANCH-8	(Seat No - 43)
100	100546 /2024	04.12.2024	BLAPL - 7289/2024	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	BAIL-1	(Seat No - 6)
101	100547 /2024	04.12.2024	WP (C) - 17980 /2021	C R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-12-03	WRIT BRANCH-3	(Seat No - 33)
102	100548 /2024	04.12.2024	CRLMC - 2166/2024	AK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No - 33)
103	100551 /2024	04.12.2024	CRLMC - 1284/2024	DK JENA	C.O.	COURT NO. 15	Order Dtd. 2024-12-04	CRIMINAL MISC	(Seat No - 5)
104	100552 /2024	04.12.2024	WP (C) - 16407 /2022	A. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-12-02	WRIT BRANCH-2	(Seat No - 34)
105	100553 /2024	04.12.2024	CRLMP - 1075/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-26		(Seat No

									- 34)
1 0 6	100555 /2024	04.12. 2024	WP (C) - 25864 /2013	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	WRIT BRANC H-5	(S ea t No - 47)
1 0 7	100556 /2024	04.12. 2024	WP (C) - 16649 /2024	GK SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-08-14	WRIT BRANC H-8	(S ea t No - 42)
1 0 8	100557 /2024	04.12. 2024	WP (C) - 26574 /2024	P R PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-19		(S ea t No - 42)
1 0 9	100558 /2024	04.12. 2024	WP (C) - 4281/ 2022	ABHIJIT DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-02	WRIT BRANC H-2	(S ea t No - 9)
1 1 0	100560 /2024	04.12. 2024	CRP- 22/20 24	M NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-01-03	CIVIL REVIS ION	(S ea t No - 5)
1 1 1	100562 /2024	04.12. 2024	WP (C) - 584/2 017	G JAYSINGH	C.O.	COURT NO. 14	Order Dtd. 2024-12-03	WRIT BRANC H-4	(S ea t No - 27)
1 1 2	100563 /2024	04.12. 2024	WP (C) - 15607 /2024	D BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-09-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
1 1 3	100565 /2024	04.12. 2024	WP (C) - 3254/	P K MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-12-02	WRIT BRANC H-1	(S ea t

			2014						No - 2)
114	100566/2024	04.12.2024	WP(C) - 28955/2021	C R NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-12-03	WRIT BRANCH-7	(Seat No - 18)
115	100567/2024	04.12.2024	ABLAP L- 5466/2024	CK ROUT	C.O.	COURT NO. 14	Order Dtd. 2024-07-04	BAIL-1	(Seat No - 4)
116	100568/2024	04.12.2024	WP(C) - 28957/2021	C R NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-12-03	WRIT BRANCH-7	(Seat No - 18)
117	100569/2024	04.12.2024	CRLMC - 4128/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-10	CRIMINAL MISC	(Seat No - 6)
118	100570/2024	04.12.2024	CRLMC - 4128/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-10	CRIMINAL MISC	(Seat No - 6)
119	100571/2024	04.12.2024	CRLMC - 4128/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-10	CRIMINAL MISC	(Seat No - 6)
120	100572/2024	04.12.2024	WP(C) - 27862/2024	G D MAALICK	C.O.	COURT NO. 15	Order Dtd. 2024-11-14		(Seat No - 6)
121	100583/2024	04.12.2024	CRLA- 1150/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No - 6)

1 2 2	100584 /2024	04.12. 2024	WP (C) - 27669 /2021	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-10	WRIT BRANC H-1	(S ea t No - 31)
1 2 3	100586 /2024	04.12. 2024	WP (C) - 18483 /2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANC H-5	(S ea t No - 32)
1 2 4	100588 /2024	04.12. 2024	WP (C) - 32887 /2021	M SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-12	WRIT BRANC H-1	(S ea t No - 30)
1 2 5	100590 /2024	04.12. 2024	TRPCR L- 1/202 4	HK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-06-26	BAIL- 1	(S ea t No - 3)
1 2 6	100592 /2024	04.12. 2024	WP (C) - 19709 /2024	CR NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-08-31		(S ea t No - 3)
1 2 7	100594 /2024	04.12. 2024	ABLAP L- 12037 /2023	AK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-10-18	BAIL- 2	(S ea t No - 9)
1 2 8	100596 /2024	04.12. 2024	WP (C) - 20109 /2024	KK NATH	C.O.	COURT NO. 12	Order Dtd. 2024-08-28		(S ea t No - 9)
1 2 9	100599 /2024	04.12. 2024	RSA- 234/2 004	S DAS	C.O.	COURT NO. 12	Order Dtd. 2024-08-31	SECON D APPEA L	(S ea t No - 4)
1 3	100602 /2024	04.12. 2024	WP (C) -	BP TANGA	C.O.	COURT NO.	Order Dtd. 2024-08-22		(S ea

0			20416 /2024			12			t No - 4)
1 3 1	100604 /2024	04.12. 2024	WP (C) - 22679 /2023	AK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No - 11)
1 3 2	100615 /2024	04.12. 2024	ABLAP L- 15324 /2023	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	BAIL- 1	(S ea t No - 2)
1 3 3	100619 /2024	04.12. 2024	BLAPL - 12677 /2023	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-04-05	BAIL- 1	(S ea t No - 6)
1 3 4	100621 /2024	04.12. 2024	CRLMA - 123/2 024	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-08-08	BAIL- 2	(S ea t No - 16)
1 3 5	100638 /2024	04.12. 2024	WP (C) - 12764 /2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 3 6	100640 /2024	04.12. 2024	FAO- 50/20 24	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	MISC. APPEA L SEC.	(S ea t No - 5)
1 3 7	100665 /2024	04.12. 2024	BLAPL - 442/2 024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 2)
1 3 8	100666 /2024	04.12. 2024	WP (C) - 28059 /2024	A. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S ea t No

									- 2)
1 3 9	100668 /2024	04.12. 2024	BLAPL - 7152/ 2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 2)
1 4 0	100670 /2024	04.12. 2024	BLAPL - 7784/ 2024	SANJAYA KU SAHU	C.O.	COURT NO. 21	Order Dtd. 2024-11-27		(S ea t No - 2)
1 4 1	100671 /2024	04.12. 2024	WP (C) - 30089 /2024	P. K. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-12-03		(S ea t No - 2)
1 4 2	100674 /2024	04.12. 2024	WP (C) - 30124 /2024	P. K. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-12-03	WRIT BRANC H-4	(S ea t No - 38)
1 4 3	100677 /2024	04.12. 2024	WP (C) - 30083 /2024	P. K. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-12-03	WRIT BRANC H-6	(S ea t No - 35)
1 4 4	100680 /2024	04.12. 2024	WP (C) - 30078 /2024	P. K. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-12-03		(S ea t No - 35)
1 4 5	100683 /2024	04.12. 2024	FAO- 407/2 024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	MISC. APPEA L SEC.	(S ea t No - 9)
1 4 6	100689 /2024	04.12. 2024	BLAPL - 11327 /2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 3)

147	100690/2024	04.12.2024	MATA-311/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-12-03	FIRST APPEAL	(Seat No-4)
148	100692/2024	04.12.2024	WP (C) - 29862/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-4)
149	100693/2024	04.12.2024	BLAPL - 11773/2024	SEETARAM JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-03		(Seat No-4)
150	100695/2024	04.12.2024	BLAPL - 11813/2024	SEETARAM JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-03		(Seat No-4)
151	100696/2024	04.12.2024	WP (C) - 7447/2017	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
152	100698/2024	04.12.2024	BLAPL - 11819/2024	N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	BAIL-1	(Seat No-14)
153	100700/2024	04.12.2024	WP (C) - 7447/2017	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
154	100703/2024	04.12.2024	ABLAP L- 13535/2024	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2024-12-03		(Seat No-109)
1	100705	04.12.	MATA-	S BEHERA	C.O.	COURT	Order Dtd.	FIRST	(S

55	/2024	2024	175/2024			NO. 1	2024-12-02	APPEAL	eat No - 3)
156	100706/2024	04.12.2024	ABLAP L-13454/2024	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(Seat No - 3)
157	100708/2024	04.12.2024	ABLAP L-13539/2024	LAMBODOR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	BAIL-2	(Seat No - 11)
158	100710/2024	04.12.2024	ABLAP L-13566/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No - 12)
159	100711/2024	04.12.2024	MATA-175/2024	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	FIRST APPEAL	(Seat No - 3)
160	100713/2024	04.12.2024	ABLAP L-13549/2024	S C BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Seat No - 3)
161	100714/2024	04.12.2024	WP (C) - 29933/2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-5	(Seat No - 47)
162	100716/2024	04.12.2024	ABLAP L-13557/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No - 47)
166	100717/2024	04.12.2024	WP (C) -	S. M. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-12-03		(Seat

3			30234 /2024			OLD			t No - 47)
1 6 4	100718 /2024	04.12. 2024	MATA- 421/2 024	C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No - 47)
1 6 5	100721 /2024	04.12. 2024	WP (C) - 29931 /2024	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 47)
1 6 6	100722 /2024	04.12. 2024	ABLAP L- 13555 /2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 47)
1 6 7	100725 /2024	04.12. 2024	RVWPE T- 146/2 024	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	CIVIL REVIS ION	(S ea t No - 1)
1 6 8	100726 /2024	04.12. 2024	ABLAP L- 13553 /2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL- 2	(S ea t No - 11)
1 6 9	100728 /2024	04.12. 2024	ITA- 28/20 24	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 11)
1 7 0	100731 /2024	04.12. 2024	ABLAP L- 13556 /2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 11)

171	100733 /2024	04.12. 2024	ABLAP L- 13542 /2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 11)
172	100737 /2024	04.12. 2024	ABLAP L- 13545 /2024	SATYAJIT MOHAPATRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 10)
173	100738 /2024	04.12. 2024	ABLAP L- 13548 /2024	SATYAJIT MOHAPATRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 10)
174	100741 /2024	04.12. 2024	ABLAP L- 13554 /2024	RAKESH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 10)
175	100743 /2024	04.12. 2024	ABLAP L- 13560 /2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No - 10)
176	100745 /2024	04.12. 2024	ABLAP L- 13551 /2024	R K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 11)
177	100746 /2024	04.12. 2024	ABLAP L- 13538 /2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No - 11)
178	100748 /2024	04.12. 2024	ABLAP L- 13416 /2024	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No)

									- 11)
1 7 9	100749 /2024	04.12. 2024	ABLAP L- 13398 /2024	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 11)
1 8 0	100751 /2024	04.12. 2024	ABLAP L- 13544 /2024	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 11)
1 8 1	100753 /2024	04.12. 2024	ABLAP L- 13392 /2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 11)
1 8 2	100754 /2024	04.12. 2024	ABLAP L- 4917/ 2024	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 11)
1 8 3	100755 /2024	04.12. 2024	ABLAP L- 2956/ 2024	AKASH BHUYAN	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(S ea t No - 11)
1 8 4	100756 /2024	04.12. 2024	ITA- 31/20 24	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-10		(S ea t No - 11)
1 8 5	100758 /2024	04.12. 2024	CRLMC - 4279/ 2024	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-11-30		(S ea t No - 11)
1	100759	04.12.	WP (C)	R. K. SAHOO	C.O.	COURT	Order Dtd.	WRIT	(S

86	/2024	2024	- 16523 /2024			NO. 1	2024-12-02	BRANCH (DIVISION BENCH -2)	eat t No - 10 9)
187	100760 /2024	04.12. 2024	BLAPL - 11788 /2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No - 10 9)
188	100761 /2024	04.12. 2024	BLAPL - 11797 /2024	SUMIT SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No - 10 9)
189	100762 /2024	04.12. 2024	BLAPL - 11798 /2024	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No - 10 9)
190	100763 /2024	04.12. 2024	BLAPL - 11804 /2024	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No - 13)
191	100764 /2024	04.12. 2024	BLAPL - 11805 /2024	RABINDRA KUMAR PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No - 3)
192	100765 /2024	04.12. 2024	BLAPL - 11812 /2024	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No - 3)
193	100766 /2024	04.12. 2024	BLAPL - 11814 /2024	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL- 2	(S ea t No - 17)

1 9 4	100767 /2024	04.12. 2024	BLAPL - 11817 /2024	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No - 17)
1 9 5	100768 /2024	04.12. 2024	BLAPL - 11261 /2024	P K PAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-29	BAIL- 2	(S ea t No - 16)
1 9 6	100769 /2024	04.12. 2024	BLAPL - 11802 /2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No - 5)
1 9 7	100770 /2024	04.12. 2024	BLAPL - 10966 /2024	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-12-03		(S ea t No - 5)
1 9 8	100771 /2024	04.12. 2024	BLAPL - 11718 /2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 12)
1 9 9	100772 /2024	04.12. 2024	BLAPL - 11704 /2024	SUBHAKANTA PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 4)
2 0 0	100773 /2024	04.12. 2024	BLAPL - 11695 /2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-12-03		(S ea t No - 4)
2 0 1	100774 /2024	04.12. 2024	BLAPL - 11570 /2024	PRADIPTA BEURA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(S ea t No - 4)
2 0 0	100775 /2024	04.12. 2024	BLAPL -	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	BAIL- 2	(S ea

2			11214 /2024						t No - 7)
2 0 3	100776 /2024	04.12. 2024	BLAPL - 8283/ 2024	B. B. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 8)
2 0 4	100777 /2024	04.12. 2024	BLAPL - 11823/ /2024	B. N. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	BAIL- 2	(S ea t No - 7)
2 0 5	100778 /2024	04.12. 2024	CRLMC - 3604/ 2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-12		(S ea t No - 7)
2 0 6	100779 /2024	04.12. 2024	CRLMC - 3371/ 2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(S ea t No - 7)
2 0 7	100780 /2024	04.12. 2024	CRLMC - 3627/ 2024	B. N. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-12-02		(S ea t No - 7)
2 0 8	100781 /2024	04.12. 2024	ABLAP L- 6561/ 2024	D.K.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02		(S ea t No - 7)
2 0 9	100782 /2024	04.12. 2024	ABLAP L- 13403 /2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL- 2	(S ea t No - 18)
2 1 0	100783 /2024	04.12. 2024	CRLMC - 3719/ 2024	KARUNAKAR RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 18)

)
2 1 1	100785 /2024	04.12. 2024	CRLMC - 3680/ 2024	R. K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 18)
2 1 2	100786 /2024	04.12. 2024	CRLMC - 3680/ 2024	R. K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 18)
2 1 3	100787 /2024	04.12. 2024	CRLMC - 3673/ 2024	K. C. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-02	CRIMI NAL MISC	(S ea t No - 3)
2 1 4	100788 /2024	04.12. 2024	TRP (C) - 132/2 024	SONITA BISWAL, MANORANJAN MISHRA, R. B. SINHA, B. PA TTANAYAK, B. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	M. J. C .	(S ea t No - 6)
2 1 5	100789 /2024	04.12. 2024	CRLMC - 3671/ 2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-02		(S ea t No - 6)
2 1 6	100790 /2024	04.12. 2024	TRPCR L- 101/2 024	R K DEHURY	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(S ea t No - 6)
2 1 7	100791 /2024	04.12. 2024	CRLMC - 3026/ 2024	ARTATRANA PARIDA	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(S ea t No - 6)
2 1 8	100792 /2024	04.12. 2024	CRLMC - 2819/ 2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(S ea t No - 6)
2 1 1	100793 /2024	04.12. 2024	RVWPE T-	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-11-26	CIVIL REVIS	(S ea

9			161/2024					ION	t No - 1)
2 2 0	100794 /2024	04.12. 2024	CONTC - 5680/ 2024	LAXMAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-11-29		(S ea t No - 1)
2 2 1	100795 /2024	04.12. 2024	CRLMC - 4016/ 2024	MAHESWAR JATI	C.O.	COURT NO. 2	Order Dtd. 2024-11-13		(S ea t No - 1)
2 2 2	100796 /2024	04.12. 2024	ABLAP L- 13533 /2024	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 5)
2 2 3	100797 /2024	04.12. 2024	CRLRE V- 642/2 022	N C SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-11-29	CRIMI NAL REVIS ION	(S ea t No - 1)
2 2 4	100798 /2024	04.12. 2024	ABLAP L- 13451 /2024	PRADIPTA BEURA	C.O.	COURT NO. 2	Order Dtd. 2024-12-02		(S ea t No - 1)
2 2 5	100799 /2024	04.12. 2024	ABLAP L- 13433 /2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-12-02		(S ea t No - 1)
2 2 6	100800 /2024	04.12. 2024	ABLAP L- 13547 /2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 11)
2 2 7	100801 /2024	04.12. 2024	ABLAP L- 13546 /2024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-03		(S ea t No - 11)

)
2 2 8	100802 /2024	04.12. 2024	ABLAP L- 13532 /2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 11)
2 2 9	100803 /2024	04.12. 2024	ABLAP L- 13139 /2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S ea t No - 11)
2 3 0	100804 /2024	04.12. 2024	WP (C) - 29214 /2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 11)
2 3 1	100805 /2024	04.12. 2024	WP (C) - 29212 /2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(S ea t No - 11)
2 3 2	100806 /2024	04.12. 2024	WP (C) - 28250 /2024	PRADEEP KUMAR RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-16		(S ea t No - 11)
2 3 3	100807 /2024	04.12. 2024	WP (C) - 28196 /2024	PRADEEP KUMAR RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-16		(S ea t No - 11)
2 3 4	100808 /2024	04.12. 2024	WP (C) - 19978 /2024	CHINTU SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-11-30		(S ea t No - 11)
2 3 5	100809 /2024	04.12. 2024	WP (C) - 28191	PRADEEP KUMAR RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-16		(S ea t

			/2024						No - 11)
236	100810/2024	04.12.2024	WP (C) - 28179/2024	PRADEEP KUMAR RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-16		(Seat No - 11)
237	100811/2024	04.12.2024	WP (C) - 19978/2024	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-30		(Seat No - 11)
238	100812/2024	04.12.2024	RSA-262/2016	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-29	SECOND APPEAL	(Seat No - 4)
239	100813/2024	04.12.2024	ABLAP L-13107/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-12-03		(Seat No - 4)
240	100814/2024	04.12.2024	RSA-112/2010	K K NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-10	SECOND APPEAL	(Seat No - 6)
241	100815/2024	04.12.2024	RSA-4/2023	ABINASH SUNDARAY	C.O.	DR (J)	Order Dtd. 2025-01-20	SECOND APPEAL	(Seat No - 1)
242	100817/2024	04.12.2024	WP (C) - 29283/2024	KIRTAN DANG	C.O.	DR (J)	Order Dtd. 2024-12-02		(Seat No - 1)
243	100819/2024	04.12.2024	BLAPL - 10955/2024	MANOJ KUMAR PANI	C.O.	DR (J)	Order Dtd. 2024-12-03	BAIL-1	(Seat No -

									13)
2 4 4	100820 /2024	04.12. 2024	CRLMC - 3602/ 2024	ASHOK KUMAR SARANGI	C.O.	DR (J)	Order Dtd. 2024-11-29		(S ea t No - 13)
2 4 5	100821 /2024	04.12. 2024	CRLMC - 3602/ 2024	ASHOK KUMAR SARANGI	C.O.	DR (J)	Order Dtd. 2024-11-29		(S ea t No - 13)
2 4 6	100822 /2024	04.12. 2024	CRLMC - 3584/ 2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(S ea t No - 13)
2 4 7	100823 /2024	04.12. 2024	CRLMC - 4197/ 2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-02		(S ea t No - 13)
2 4 8	100826 /2024	04.12. 2024	WP (C) - 26967 /2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(S ea t No - 13)
2 4 9	100827 /2024	04.12. 2024	WP (C) - 29672 /2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(S ea t No - 13)
2 5 0	100828 /2024	04.12. 2024	WP (C) - 29878 /2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(S ea t No - 13)
2 5 5	100829 /2024	04.12. 2024	WP (C) -	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-30	WRIT BRANC	(S ea

1			29910 /2024					H-3	t No - 13)
2 5 2	100830 /2024	04.12. 2024	WP (C) - 29093 /2024	G. N. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-30		(S ea t No - 13)
2 5 3	100831 /2024	04.12. 2024	WP (C) - 22510 /2024	K. C. SWAIN	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 1)
2 5 4	100832 /2024	04.12. 2024	WP (C) - 27474 /2024	B. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-02		(S ea t No - 1)
2 5 5	100833 /2024	04.12. 2024	WP (C) - 25162 /2024	M. R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-12-02		(S ea t No - 1)
2 5 6	100834 /2024	04.12. 2024	WP (C) - 28015 /2024	G. P. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(S ea t No - 1)
2 5 7	100835 /2024	04.12. 2024	WP (C) - 29878 /2024	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(S ea t No - 1)
2 5 8	100836 /2024	04.12. 2024	WP (C) - 25921 /2024	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(S ea t No - 1)
2 5 9	100837 /2024	04.12. 2024	WP (C) - 29562 /2024	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(S ea t No - 1)

									1)
260	100838/2024	04.12.2024	WP (C) - 27143/2024	S. R. SUBUDHI	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Seat No - 1)
261	100839/2024	04.12.2024	WP (C) - 29359/2024	S. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Seat No - 1)
262	100840/2024	04.12.2024	CRLA-70/2020	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-25	CRIMINAL APPEAL	(Seat No - 10)
263	100841/2024	04.12.2024	WP (C) - 28495/2024	B. P. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Seat No - 10)
264	100842/2024	04.12.2024	RPFAM - 41/2024	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12-02	FIRST APPEAL	(Seat No - 4)
265	100843/2024	04.12.2024	ABLAP L-12576/2023	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2023-11-02	BAIL-2	(Seat No - 12)
266	100844/2024	04.12.2024	WP (C) - 30151/2024	B. M. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	WRIT BRANCH-5	(Seat No - 32)
267	100845/2024	04.12.2024	RPFAM - 41/2024	D K DALAI	C.O.	COURT NO. 12	Order Dtd. 2024-12-02	FIRST APPEAL	(Seat No - 4)

268	100846/2024	04.12.2024	WP (C) - 30150/2024	B. M. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	WRIT BRANCH-2	(Seat No - 7)
269	100847/2024	04.12.2024	CRLMC - 3594/2022	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	CRIMINAL MISC	(Seat No - 6)
270	100848/2024	04.12.2024	WP (C) - 30149/2024	B. M. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	WRIT BRANCH-6	(Seat No - 24)
271	100849/2024	04.12.2024	WP (C) - 30154/2024	B. M. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2024-12-03		(Seat No - 24)
272	100850/2024	04.12.2024	CRLMC - 1378/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-08	CRIMINAL MISC	(Seat No - 1)
273	100851/2024	04.12.2024	WP (C) - 6945/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-17	WRIT BRANCH-3	(Seat No - 14)
274	100852/2024	04.12.2024	CRLMC - 4642/2023	A DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-29	CRIMINAL MISC	(Seat No - 6)
275	100853/2024	04.12.2024	WA-2498/2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-27		(Seat No - 6)
277	100854/2024	04.12.2024	WP (C) -	P K RATH	C.O.	COURT NO.	Order Dtd. 2024-12-03	WRIT BRANC	(S ea

6			25016 /2013			20		H-6	t No - 36)
2 7 7	100855 /2024	04.12. 2024	CRLMC - 3071/ 2023	BIKASH PARIJA	C.O.	COURT NO. 20	Order Dtd. 5000-01-01	CRIMI NAL MISC	(S ea t No - 4)
2 7 8	100856 /2024	04.12. 2024	WP (C) - 27016 /2024	D. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-11-30		(S ea t No - 4)
2 7 9	100857 /2024	04.12. 2024	WP (C) - 28876 /2024	S. GUPTA	C.O.	COURT NO. 20	Order Dtd. 2024-11-22		(S ea t No - 4)
2 8 0	100858 /2024	04.12. 2024	CRLA- 93/20 12	RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-02	CRIMI NAL APPEA L	(S ea t No - 4)
2 8 1	100859 /2024	04.12. 2024	WP (C) - 10192 /2024	A K SRICHANDAN	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
2 8 2	100860 /2024	04.12. 2024	TRPCR L- 56/20 24	U. R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No - 3)
2 8 3	100861 /2024	04.12. 2024	BLAPL - 11957 /2024	P K PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 14)
2 8 4	100862 /2024	04.12. 2024	TRPCR L- 56/20 24	B. B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-12-02	BAIL- 1	(S ea t No

									-3)
285	100863/2024	04.12.2024	BLAPL - 11899/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-12-03		(Seat No - 3)
286	100864/2024	04.12.2024	WP (C) - 10192/2024	A PAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
287	100865/2024	04.12.2024	RPFAM - 398/2023	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	FIRST APPEAL	(Seat No - 5)
288	100866/2024	04.12.2024	WP (C) - 10192/2024	A PATTANAİK	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
289	100867/2024	04.12.2024	BLAPL - 12051/2023	J SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-02	BAIL-2	(Seat No - 9)
290	100868/2024	04.12.2024	WP (C) - 10192/2024	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
291	100869/2024	04.12.2024	BLAPL - 12049/2023	J SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-02	BAIL-2	(Seat No - 9)
292	100870/2024	04.12.2024	CRLA-621/2015	M/S SARBESWAR SAHOO	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)

2 9 3	100871 /2024	04.12. 2024	ABLAP L- 11726 /2023	A K BHUYAN	C.O.	COURT NO. 12	Order Dtd. 2023-11-17	BAIL- 1	(S ea t No - 2)
2 9 4	100872 /2024	04.12. 2024	WP (C) - 17271 /2023	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	WRIT BRANC H-4	(S ea t No - 38)
2 9 5	100873 /2024	04.12. 2024	WP (C) - 9988/ 2024	SANTOSH KU DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	WRIT BRANC H-4	(S ea t No - 19)
2 9 6	100874 /2024	04.12. 2024	WP (C) - 30867 /2011	N K ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-12-02	WRIT BRANC H-4	(S ea t No - 27)
2 9 7	100875 /2024	04.12. 2024	CRLMC - 2427/ 2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(S ea t No - 27)
2 9 8	100876 /2024	04.12. 2024	RSA- 22/20 22	P K BEHERA	C.O.	DR (J)	Order Dtd. 2025-02-17	SECON D APPEA L	(S ea t No - 5)
2 9 9	100877 /2024	04.12. 2024	BLAPL - 11929 /2024	M MOHANTY	C.O.	DR (J)	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 15)
3 0 0	100878 /2024	04.12. 2024	WP (C) - 29367 /2024	J. D. MUDULI	C.O.	DR (J)	Order Dtd. 2024-12-02		(S ea t No - 15)

)
301	100879 /2024	04.12. 2024	BLAPL - 11924 /2024	M MOHANTY	C.O.	DR (J)	Order Dtd. 2024-12-03		(S ea t No - 15)
302	100880 /2024	04.12. 2024	BLAPL - 11919 /2024	U P BAG	C.O.	DR (J)	Order Dtd. 2024-12-03		(S ea t No - 15)
303	100881 /2024	04.12. 2024	BLAPL - 8044/ 2024	SANTOSH KUMAR MAHANTY	C.O.	DR (J)	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 10)
304	100882 /2024	04.12. 2024	BLAPL - 8032/ 2024	S MOHARANA	C.O.	DR (J)	Order Dtd. 2024-12-03		(S ea t No - 10)
305	100883 /2024	04.12. 2024	BLAPL - 11947 /2024	U P BAG	C.O.	DR (J)	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 15)
306	100884 /2024	04.12. 2024	BLAPL - 11972 /2024	P K JENA	C.O.	DR (J)	Order Dtd. 2024-12-03		(S ea t No - 15)
307	100885 /2024	04.12. 2024	BLAPL - 11656 /2024	T MISHRA	C.O.	DR (J)	Order Dtd. 2024-12-03		(S ea t No - 15)
308	100886 /2024	04.12. 2024	ABLAP L- 13558	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t

			/2024						No - 15)
309	100887/2024	04.12.2024	BLAPL - 11909/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No - 15)
310	100888/2024	04.12.2024	ABLAP L- 13614/2024	ASWINI KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04	BAIL-2	(Seat No - 16)
311	100889/2024	04.12.2024	BLAPL - 11904/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No - 16)
312	100890/2024	04.12.2024	BLAPL - 11964/2024	S C BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Seat No - 15)
313	100891/2024	04.12.2024	BLAPL - 11940/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Seat No - 6)
314	100892/2024	04.12.2024	BLAPL - 11943/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No - 6)
315	100893/2024	04.12.2024	BLAPL - 11949/2024	A MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Seat No - 10)
31	100894/2024	04.12.2024	BLAPL -	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-12-03		(Sea

6			11936 /2024			OLD			t No - 10)
3 1 7	100895 /2024	04.12. 2024	BLAPL - 11935 /2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 10)
3 1 8	100896 /2024	04.12. 2024	BLAPL - 11950 /2024	U P BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 10)
3 1 9	100897 /2024	04.12. 2024	BLAPL - 8027/ 2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 10)
3 2 0	100898 /2024	04.12. 2024	ABLAP L- 13581 /2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 2)
3 2 1	100899 /2024	04.12. 2024	BLAPL - 8057/ 2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 2)
3 2 2	100900 /2024	04.12. 2024	ABLAP L- 13577 /2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t No - 2)
3 2 3	100901 /2024	04.12. 2024	ABLAP L- 11935 /2024	SK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 7)
3 2 4	100902 /2024	04.12. 2024	ABLAP L- 13578	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S ea t

			/2024						No - 7)
3 2 5	100903 /2024	04.12. 2024	ABLAP L- 13045 /2024	AMARESH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27	BAIL- 1	(S ea t No - 13)
3 2 6	100904 /2024	04.12. 2024	ABLAP L- 13450 /2024	JK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 1	(S ea t No - 15)
3 2 7	100905 /2024	04.12. 2024	BLAPL - 8516/ 2024	D DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(S ea t No - 15)
3 2 8	100907 /2024	04.12. 2024	CRLA- 704/2 024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	CRIMI NAL APPEA L	(S ea t No - 11)
3 2 9	100908 /2024	04.12. 2024	WP (C) - 26729 /2024	LAMBODAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S ea t No - 11)
3 3 0	100909 /2024	04.12. 2024	SA- 100/1 997	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04	SECON D APPEA L	(S ea t No - 6)
3 3 1	100912 /2024	04.12. 2024	LAA- 9/202 0	B K DAS	C.O.	COURT NO. 7	Order Dtd. 2021-11-22	FIRST APPEA L	(S ea t No - 1)
3 3 2	100913 /2024	04.12. 2024	WP (C) - 15580	P K PAL	C.O.	COURT NO. 7	Order Dtd. 2024-11-30	WRIT BRANC H-3	(S ea t

			/2024						No - 33)
333	100914 /2024	04.12.2024	WP (C) - 5591/2016	A. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No - 4)
334	100916 /2024	04.12.2024	CRLMC - 3243/2024	PK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-11-27		(Seat No - 4)
335	100917 /2024	04.12.2024	ABLAP L- 13635 /2024	PRADIPTA BEURA	C.O.	COURT NO. 7	Order Dtd. 2024-12-04	BAIL-1	(Seat No - 13)
336	100919 /2024	04.12.2024	ABLAP L- 13619 /2024	PRADIPTA BEURA	C.O.	COURT NO. 7	Order Dtd. 2024-12-04	BAIL-2	(Seat No - 16)
337	100920 /2024	04.12.2024	WP (C) - 30448 /2024	D. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-11		(Seat No - 16)
338	100921 /2024	04.12.2024	CRLMP - 1602/2024	P. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-08		(Seat No - 16)
339	100922 /2024	04.12.2024	CRLRE V- 657/2024	R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-12-19		(Seat No - 16)
344	100923 /2024	04.12.2024	CRLRE V-	P. K. ROUSTRAY	C.O.	COURT NO.	Order Dtd. 2025-01-21		(Seat

0			689/2024			17			t No - 16)
341	100924/2024	04.12.2024	CRLRE V-555/2024	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2024-12-03		(Seat No - 16)
342	100925/2024	04.12.2024	WP (C) - 22510/2024	T. SWAIN	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 1)
343	100926/2024	04.12.2024	WP (C) - 27304/2024	S. R. SUBUDHI	C.O.	COURT NO. 10	Order Dtd. 2024-12-03		(Seat No - 1)
344	100927/2024	04.12.2024	WP (C) - 27152/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
345	100928/2024	04.12.2024	WP (C) - 22278/2024	N. C. SINHA	C.O.	COURT NO. 10	Order Dtd. 2024-12-03		(Seat No - 109)
346	100929/2024	04.12.2024	WP (C) - 28894/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-03		(Seat No - 109)
347	100930/2024	04.12.2024	WP (C) - 29180/2024	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-03		(Seat No - 109)
3	100931	04.12.	WP (C)	A. MOHANTY	C.O.	COURT	Order Dtd.		(S

48	/2024	2024	- 28721 /2024			NO. 3	2025-01-10		ea t No - 10 9)
349	100932 /2024	04.12. 2024	CRLMC - 3706/ 2024	S. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-02		(S ea t No - 10 9)
350	100933 /2024	04.12. 2024	WP (C) - 27100 /2024	P. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-11-30		(S ea t No - 10 9)
351	100934 /2024	04.12. 2024	TRP (C))- 378/2 024	P. N. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(S ea t No - 10 9)
352	100935 /2024	04.12. 2024	TRP (C))- 187/2 024	A. PATTANAİK	C.O.	COURT NO. 16	Order Dtd. 2024-12-03		(S ea t No - 10 9)
353	100936 /2024	04.12. 2024	CRLMP - 1458/ 2024	P. K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-03		(S ea t No - 10 9)
354	100937 /2024	04.12. 2024	CRLMP - 1605/ 2024	A. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-01-31		(S ea t No - 10 9)
355	100938 /2024	04.12. 2024	CRLRE V- 695/2 024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(S ea t No - 10 9)

									109)
356	100939/2024	04.12.2024	WP (C) - 29540/2024	S. MITRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-06		(Seat No - 109)
357	100940/2024	04.12.2024	CRLMC - 3306/2024	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-11-25		(Seat No - 109)
358	100941/2024	04.12.2024	CRLMC - 2400/2024	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	CRIMINAL MISC	(Seat No - 2)
359	100942/2024	04.12.2024	BLAPL - 8051/2024	S.N.GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No - 2)
360	100943/2024	04.12.2024	CRLA-1036/2024	M. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-04-24		(Seat No - 2)
361	100944/2024	04.12.2024	CMP-1263/2024	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-03		(Seat No - 2)
362	100945/2024	04.12.2024	CMP-1289/2024	A. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-12-24		(Seat No - 2)
363	100946/2024	04.12.2024	TRP (C) - 383/2024	S. K. PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(Seat No - 2)
3	100947	04.12.	WP (C)	U. P. BAG	C.O.	COURT	Order Dtd.	WRIT	(S

64	/2024	2024	- 33717 /2020			NO. 6	2024-08-30	BRANC H-8	ea t No - 42)
365	100948 /2024	04.12. 2024	WP (C) - 33723 /2020	U. P. BAG	C.O.	COURT NO. 6	Order Dtd. 2024-08-30	WRIT BRANC H-8	(S ea t No - 42)
366	100949 /2024	04.12. 2024	WP (C) - 20240 /2024	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-30		(S ea t No - 42)
367	100950 /2024	04.12. 2024	ABLAP L- 11339 /2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 16)
368	100951 /2024	04.12. 2024	CRLA- 1222/ 2024	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-12-04		(S ea t No - 16)
369	100952 /2024	04.12. 2024	CRLA- 1227/ 2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-04		(S ea t No - 16)
370	100953 /2024	04.12. 2024	ABLAP L- 13531 /2024	S BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-03		(S ea t No - 16)
371	100954 /2024	04.12. 2024	WP (C) - 30002 /2024	KIRTAN DANG	C.O.	COURT NO. 15	Order Dtd. 2024-12-02		(S ea t No -)

									16)
372	100955/2024	04.12.2024	BLAPL - 10853/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2024-12-04		(Seat No - 16)
373	100956/2024	04.12.2024	ABLAP L- 13582/2024	R. R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-12-03	BAIL-2	(Seat No - 16)
374	100957/2024	04.12.2024	BLAPL - 6238/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	BAIL-2	(Seat No - 9)
375	100958/2024	04.12.2024	BLAPL - 10204/2024	B. B. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-12-02		(Seat No - 9)
376	100959/2024	04.12.2024	CRLA- 1226/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No - 9)
377	100960/2024	04.12.2024	WP(C) - 30448/2024	A. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-11		(Seat No - 9)
378	100961/2024	04.12.2024	BLAPL - 8094/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-12-03		(Seat No - 9)
379	100962/2024	04.12.2024	BLAPL - 11778/2024	SOUMYA KANTA TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-12-04		(Seat No - 9)
3	100963	04.12.	BLAPL	JYOTI PRAKASH KAR	C.O.	COURT	Order Dtd.		(S

80	/2024	2024	- 7571/ 2024			NO. 6	2024-12-04		eat No - 9)
381	100471 /2024	04.12. 2024	ABLAP L- 13139 /2024	PRATAP KUMAR BEHERA	GENE RAL		Order Dtd. 2024-11-28		(S eat No - 9)
382	100473 /2024	04.12. 2024	WP (C) - 12764 /2024	MANAS KUMAR SWAIN	GENE RAL		Order Dtd. 2024-11-22	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 11 1)
383	100474 /2024	04.12. 2024	RSA- 385/2 023	ADHIKARI CHITTA RANJAN DAS	GENE RAL		Order Dtd. 2023-11-01	SECON D APPEA L	(S eat No - 1)
384	100475 /2024	04.12. 2024	FAO- 468/2 019	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-09-06	MISC. APPEA L SEC.	(S eat No - 2)
385	100478 /2024	04.12. 2024	FAO- 563/2 020	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-02-20	MISC. APPEA L SEC.	(S eat No - 9)
386	100479 /2024	04.12. 2024	ABLAP L- 13284 /2024	PRATIMA NAYAK	GENE RAL		Order Dtd. 2024-11-30		(S eat No - 9)
387	100483 /2024	04.12. 2024	WP (C) - 17071 /2024	MURALIDHAR BISWAL	GENE RAL		Entire Brief	WRIT BRANC H-4	(S eat No - 27)
388	100491 /2024	04.12. 2024	WP (C) - 1845/ 2024	RABINDRANATH BARIK	GENE RAL		Order Dtd. 2024-12-03	WRIT BRANC H-1	(S eat No

									- 2)
3 8 9	100494 /2024	04.12. 2024	BLAPL - 11356 /2024	DILLIP KUMAR NANDA	GENE RAL		Order Dtd. 2024-12-03	BAIL- 2	(S ea t No - 17)
3 9 0	100497 /2024	04.12. 2024	OJC- 3962/ 1994	GOPINATH BARIK AC	GENE RAL		Entire Document		(S ea t No - 17)
3 9 1	100499 /2024	04.12. 2024	WA- 205/2 024	MANOJ KUMAR RANA	GENE RAL		Order Dtd. 2024-04-02	WRIT APPEA L	(S ea t No - 1)
3 9 2	100550 /2024	04.12. 2024	WP (C) - 35563 /2020	B.K.DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 22)
3 9 3	100554 /2024	04.12. 2024	WP (C) - 29014 /2019	BIRAJ KUMAR DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 16)
3 9 4	100559 /2024	04.12. 2024	WP (C) - 24108 /2019	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 15)
3 9 5	100561 /2024	04.12. 2024	WP (C) - 6334/ 2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 24)
3 9 6	100564 /2024	04.12. 2024	WP (C) - 2901/ 	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t

			2020						No - 18)
397	100573 /2024	04.12. 2024	WP (C) - 1795/ 2020	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(Seat No - 3)
398	100575 /2024	04.12. 2024	WP (C) - 1379/ 2020	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-5	(Seat No - 21)
399	100576 /2024	04.12. 2024	WP (C) - 4920/ 2021	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(Seat No - 45)
400	100577 /2024	04.12. 2024	WP (C) - 33224 /2020	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(Seat No - 6)
401	100578 /2024	04.12. 2024	WP (C) - 33005 /2020	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(Seat No - 44)
402	100579 /2024	04.12. 2024	WP (C) - 13702 /2020	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-8	(Seat No - 41)
403	100580 /2024	04.12. 2024	WP (C) - 4932/ 2021	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(Seat No - 45)
400	100581 /2024	04.12. 2024	WP (C) -	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANC	(Seat

4			4934/ 2021					H-2	t No - 45)
4 0 5	100582 /2024	04.12. 2024	WP (C) - 4935/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
4 0 6	100585 /2024	04.12. 2024	WP (C) - 4942/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
4 0 7	100587 /2024	04.12. 2024	WP (C) - 4813/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1))
4 0 8	100589 /2024	04.12. 2024	WP (C) - 4830/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1))
4 0 9	100591 /2024	04.12. 2024	WP (C) - 4820/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1))
4 1 0	100593 /2024	04.12. 2024	WP (C) - 4851/ 2021	B K DAS	GENE RAL		Order Dtd. 2021-02-11	WRIT BRANC H-1	(S ea t No - 1))
4 1 1	100595 /2024	04.12. 2024	WP (C) - 9733/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38)
4 1 2	100597 /2024	04.12. 2024	WP (C) - 4946/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)

			2021						No - 45)
4 1 3	100598 /2024	04.12. 2024	WP (C) - 4943/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
4 1 4	100600 /2024	04.12. 2024	WP (C) - 28083 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18)
4 1 5	100601 /2024	04.12. 2024	WP (C) - 28085 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18)
4 1 6	100603 /2024	04.12. 2024	WP (C) - 36180 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 28)
4 1 7	100605 /2024	04.12. 2024	WP (C) - 4816/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4 1 8	100607 /2024	04.12. 2024	WP (C) - 36106 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 28)
4 1 9	100609 /2024	04.12. 2024	WP (C) - 29157 /2019	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18)
4	100612	04.12.	CRLMC	ARABINDA DASH	GENE		Order Dtd.	CRIMI	(S

20	/2024	2024	- 521/2 024		RAL		2024-04-15	NAL MISC	ea t No - 5)
4 2 1	100616 /2024	04.12. 2024	CRLMC - 3450/ 2024	RAJUKUMAR SATAPATHY	GENE RAL		Entire Document		(S ea t No - 5)
4 2 2	100618 /2024	04.12. 2024	WP (C) - 29337 /2024	MANAS PATI	GENE RAL		Order Dtd. 2024-12-03		(S ea t No - 5)
4 2 3	100623 /2024	04.12. 2024	CRLMC - 3617/ 2024	MOHENDRA KUMAR MOHAPATRO	GENE RAL		Judgement Dtd. 2024- 11-25		(S ea t No - 5)
4 2 4	100626 /2024	04.12. 2024	RSA- 383/2 023	ADHIKARI CHITTA RANJAN DAS	GENE RAL		Judgement Dtd. 2023- 11-01	SECON D APPEA L	(S ea t No - 1)
4 2 5	100628 /2024	04.12. 2024	CRLMC - 1451/ 2021	MOHENDRA KUMAR MOHAPATRO	GENE RAL		Judgement Dtd. 2024- 11-25	CRIMI NAL MISC	(S ea t No - 1)
4 2 6	100630 /2024	04.12. 2024	CRLMC - 947/2 023	RAJUKUMAR SATAPATHY	GENE RAL		Entire Document	CRIMI NAL MISC	(S ea t No - 6)
4 2 7	100632 /2024	04.12. 2024	WP (C) - 8383/ 2020	MOHENDRA KUMAR MOHAPATRO	GENE RAL		Judgement Dtd. 2024- 12-03	WRIT BRANC H-5	(S ea t No - 47)
4 2 8	100633 /2024	04.12. 2024	WP (C) - 34175 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No -)

									38)
4 2 9	100634 /2024	04.12. 2024	WP (C) - 28081 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18)
4 3 0	100635 /2024	04.12. 2024	WP (C) - 4809/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4 3 1	100636 /2024	04.12. 2024	WP (C) - 4807/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4 3 2	100641 /2024	04.12. 2024	WP (C) - 4805/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4 3 3	100644 /2024	04.12. 2024	WP (C) - 4804/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4 3 4	100645 /2024	04.12. 2024	WP (C) - 4822/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4 3 5	100646 /2024	04.12. 2024	WP (C) - 18192 /2019	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 31)
4 3 6	100648 /2024	04.12. 2024	WP (C) - 4826/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 1)
4	100649	04.12.	WP (C)	B K DAS	GENE		Order Dtd.	WRIT	(S

37	/2024	2024	- 11916 /2021		RAL		2024-04-26	BRANC H-8	ea t No - 39)
438	100650 /2024	04.12. 2024	WP (C) - 4927/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
439	100652 /2024	04.12. 2024	WP (C) - 10588 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 35)
440	100654 /2024	04.12. 2024	WP (C) - 10192 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
441	100655 /2024	04.12. 2024	WP (C) - 10192 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
442	100656 /2024	04.12. 2024	WP (C) - 36105 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-3	(S ea t No - 28)
443	100658 /2024	04.12. 2024	WP (C) - 9737/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38)
444	100661 /2024	04.12. 2024	WP (C) - 9737/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 38)

4 4 5	100663 /2024	04.12. 2024	WP (C) - 10421 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 19)
4 4 6	100669 /2024	04.12. 2024	WP (C) - 33536 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 22)
4 4 7	100673 /2024	04.12. 2024	WP (C) - 37242 /2020	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-1	(S ea t No - 3)
4 4 8	100676 /2024	04.12. 2024	WP (C) - 41703 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t No - 18)
4 4 9	100679 /2024	04.12. 2024	WP (C) - 34165 /2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26		(S ea t No - 18)
4 5 0	100682 /2024	04.12. 2024	WP (C) - 4937/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
4 5 1	100685 /2024	04.12. 2024	WP (C) - 4952/ 2021	B K DAS	GENE RAL		Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
4 5 2	100702 /2024	04.12. 2024	CRLA- 233/2 003	MAHADEV SAHU	GENE RAL		Judgement Dtd. 2024- 05-20	CRIMI NAL APPEA L	(S ea t No -)

									4)
4 5 3	100432 /2024	04.12. 2024	ABLAP L- 13430 /2024	ANITA SAHOO	GENE RAL		Order Dtd. 2024-12-02		(S ea t No - 4)
4 5 4	100464 /2024	04.12. 2024	ABLAP L- 7013/ 2024	R.K.SAMANTASINGHAR	GENE RAL		Order Dtd. 2024-10-04	BAIL- 1	(S ea t No - 4)
4 5 5	100465 /2024	04.12. 2024	ABLAP L- 7793/ 2024	S BARIK	GENE RAL		Order Dtd. 2024-09-24	BAIL- 1	(S ea t No - 2)
4 5 6	100467 /2024	04.12. 2024	WP (C) - 10604 /2023	H JENA	GENE RAL			WRIT BRANC H-1	(S ea t No - 3)
4 5 7	100493 /2024	04.12. 2024	ABLAP L- 4194/ 2024	P PARIDA	GENE RAL		Order Dtd. 2024-11-19		(S ea t No - 3)
4 5 8	100501 /2024	04.12. 2024	ABLAP L- 4906/ 2024	PK PATRA	GENE RAL		Order Dtd. 2024-11-08		(S ea t No - 3)
4 5 9	100549 /2024	04.12. 2024	WP (C) - 16407 /2022	S NAYAK	GENE RAL		Order Dtd. 2024-12-02	WRIT BRANC H-2	(S ea t No - 34)
4 6 0	100574 /2024	04.12. 2024	WA- 2193/ 2023	SARAT CHANDRA NAYAK	GENE RAL		Order Dtd. 2024-05-15	WRIT APPEA L	(S ea t No - 6)
4 6 1	100606 /2024	04.12. 2024	CRMC- 2294/ 1998	D T JETHY	GENE RAL				(S ea t

									No - 6)
4 6 2	100608 /2024	04.12. 2024	WP (C) - 19216 /2021	K K NATH	GENE RAL			WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
4 6 3	100610 /2024	04.12. 2024	WP (C) - 11428 /2020	K K NATH	GENE RAL			WRIT BRANC H-7	(S ea t No - 15)
4 6 4	100611 /2024	04.12. 2024	FA- 402/1 982	S P SAMANTA	GENE RAL				(S ea t No - 15)
4 6 5	100613 /2024	04.12. 2024	WP (C) - 32073 /2020	K C NAYAK	GENE RAL			WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
4 6 6	100614 /2024	04.12. 2024	WP (C) - 36174 /2022	P K PAL	GENE RAL			WRIT BRANC H-1	(S ea t No - 2)
4 6 7	100617 /2024	04.12. 2024	WP (C) - 20320 /2017	B P SAMAL	GENE RAL			WRIT BRANC H-6	(S ea t No - 25)
4 6 8	100620 /2024	04.12. 2024	WP (C) - 15526 /2010	AK ROUT	GENE RAL			WRIT BRANC H-2	(S ea t No - 6)
4 6 9	100622 /2024	04.12. 2024	WP (C) - 20082	GOPAL	GENE RAL				(S ea t

			/2024					No - 6)
470	100624/2024	04.12.2024	WP (C) - 30129/2023	P K NAYAK	GENERAL			WRIT BRANCH-5 (Seat No - 23)
471	100625/2024	04.12.2024	WP (C) - 24686/2024	B SAHOO	GENERAL			(Seat No - 23)
472	100627/2024	04.12.2024	FAO-456/2017	P K NAYAK	GENERAL			MISC. APPEAL SEC. (Seat No - 8)
473	100629/2024	04.12.2024	LAA-31/2022	M K PANDA	GENERAL			FIRST APPEAL (Seat No - 5)
474	100631/2024	04.12.2024	WP (C) - 21877/2023	L MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH -1) (Seat No - 108)
475	100637/2024	04.12.2024	RSA-369/2014	D P SWAIN	GENERAL			SECOND APPEAL (Seat No - 3)
476	100639/2024	04.12.2024	WP (C) - 228/2022	L MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH -3) (Seat No - 120)
477	100642/2024	04.12.2024	WP (C) - 7908/2023	L MOHANTY	GENERAL			WRIT BRANCH (DIVI (Seat No

								SION BENCH -1)	- 10 6)
4 7 8	100643 /2024	04.12. 2024	WP (C) - 24237 /2019	L MOHANTY	GENE RAL			WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
4 7 9	100647 /2024	04.12. 2024	SA- 303/1 999	G R PATRA	GENE RAL			SECON D APPEA L	(S ea t No - 4)
4 8 0	100651 /2024	04.12. 2024	WP (C) - 21030 /2017	P K MISHRA	GENE RAL			WRIT BRANC H-7	(S ea t No - 18)
4 8 1	100653 /2024	04.12. 2024	WP (C) - 21042 /2017	P K MISHRA	GENE RAL			WRIT BRANC H-7	(S ea t No - 18)
4 8 2	100657 /2024	04.12. 2024	WP (C) - 21027 /2017	P K MISHRA	GENE RAL			WRIT BRANC H-7	(S ea t No - 18)
4 8 3	100659 /2024	04.12. 2024	WP (C) - 21026 /2017	P K MISHRA	GENE RAL			WRIT BRANC H-7	(S ea t No - 18)
4 8 4	100660 /2024	04.12. 2024	WP (C) - 21043 /2017	P K MISHRA	GENE RAL			WRIT BRANC H-7	(S ea t No - 18)
4 8	100662 /2024	04.12. 2024	WP (C) -	P R PARIDA	GENE RAL				(S ea

5			26574 /2024						t No - 18)
4 8 6	100664 /2024	04.12. 2024	WP (C) - 19427 /2015	T BAG	GENE RAL			WRIT BRANC H-5	(S ea t No - 47)
4 8 7	100667 /2024	04.12. 2024	WP (C) - 21045 /2017	P K MISHRA	GENE RAL			WRIT BRANC H-7	(S ea t No - 18)
4 8 8	100672 /2024	04.12. 2024	WP (C) - 10689 /2018	P N PATTANAİK	GENE RAL			WRIT BRANC H-6	(S ea t No - 16)
4 8 9	100675 /2024	04.12. 2024	WP (C) - 20264 /2024	P N PATTANAİK	GENE RAL				(S ea t No - 16)
4 9 0	100678 /2024	04.12. 2024	ABLAP L- 3732/ 2024	J P KAR	GENE RAL				(S ea t No - 16)
4 9 1	100681 /2024	04.12. 2024	CRLRE V- 276/2 011	J P KAR	GENE RAL			CRIMI NAL REVIS ION	(S ea t No - 1)
4 9 2	100684 /2024	04.12. 2024	WP (C) - 27909 /2024	J P KAR	GENE RAL				(S ea t No - 1)
4	100686	04.12.	WP (C)	K K NATH	GENE			WRIT	(S

93	/2024	2024	- 11430 /2020		RAL			BRANC H-7	ea t No - 15)
494	100687 /2024	04.12. 2024	WP (C) - 11429 /2020	K K NATH	GENE RAL			WRIT BRANC H-7	(S ea t No - 15)
495	100688 /2024	04.12. 2024	WP (C) - 6038/ 2012	G PATRA	GENE RAL		Order Dtd. 2012-07-26		(S ea t No - 15)
496	100691 /2024	04.12. 2024	ABLAP L- 5248/ 2024	S K PAL	GENE RAL				(S ea t No - 15)
497	100694 /2024	04.12. 2024	CRLMC - 3587/ 2024	JUGAL	GENE RAL				(S ea t No - 15)
498	100697 /2024	04.12. 2024	OJC- 5715/ 1999	G R PATRA	GENE RAL		Order Dtd. 2016-10- 07Petition, Annexure,		(S ea t No - 15)
499	100699 /2024	04.12. 2024	WP (C) - 3928/ 2003	J KHAN	GENE RAL				(S ea t No - 15)
500	100701 /2024	04.12. 2024	CRLMC - 3532/ 2024	S K MOHARANA	GENE RAL				(S ea t No - 15)

									15)
501	100704/2024	04.12.2024	CRLMC - 4082/2024	S K MOHARANA	GENERAL				(Seat No - 15)
502	100707/2024	04.12.2024	WP (C) - 15466/2022	S MOHARANA	GENERAL			WRIT BRANCH-6	(Seat No - 25)
503	100709/2024	04.12.2024	ABLAP L- 13456/2024	S N MISHRA	GENERAL				(Seat No - 25)
504	100712/2024	04.12.2024	CRLMC - 2294/2023	R SAHU	GENERAL			CRIMINAL MISC	(Seat No - 3)
505	100715/2024	04.12.2024	WP (C) - 9321/2023	A DAS	GENERAL			WRIT BRANCH-3	(Seat No - 14)
506	100719/2024	04.12.2024	RSA- 89/2005	D NAYAK	GENERAL			SECOND APPEAL	(Seat No - 4)
507	100720/2024	04.12.2024	CONTC - 1768/2024	N K SEN	GENERAL			CONTE MPT	(Seat No - 9)
508	100723/2024	04.12.2024	WP (C) - 19180/2016	R SAMAL	GENERAL			WRIT BRANCH (DIVISION)	(Seat No -)

								BENCH)	10 9)
5 0 9	100724 /2024	04.12. 2024	WP (C) - 8663/ 2011	S C DASH	GENE RAL			WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
5 1 0	100727 /2024	04.12. 2024	WP (C) - 8718/ 2022	S C DASH	GENE RAL			WRIT BRANC H-5	(S ea t No - 22)
5 1 1	100729 /2024	04.12. 2024	WP (C) - 8953/ 2012	S C DASH	GENE RAL			WRIT BRANC H-2	(S ea t No - 45)
5 1 2	100730 /2024	04.12. 2024	WP (C) - 8298/ 2011	S C DASH	GENE RAL			WRIT BRANC H-6	(S ea t No - 36)
5 1 3	100732 /2024	04.12. 2024	WP (C) - 14290 /2011	S C DASH	GENE RAL			WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)
5 1 4	100734 /2024	04.12. 2024	WP (C) - 15637 /2011	S C DASH	GENE RAL			WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
5 1 5	100735 /2024	04.12. 2024	FAO- 23/20 02	S C DASH	GENE RAL			MISC. APPEA L SEC.	(S ea t No - 2)
5 1 6	100736 /2024	04.12. 2024	WP (C) - 21831	S C DASH	GENE RAL			WRIT BRANC H	(S ea t

			/2011					(DIVISION BENCH)	No - 102)
517	100739 /2024	04.12.2024	WA-456/2016	S C DASH	GENERAL			WRIT APPEAL	(Seat No - 3)
518	100740 /2024	04.12.2024	WA-488/2019	S C DASH	GENERAL			WRIT APPEAL	(Seat No - 3)
519	100742 /2024	04.12.2024	CMAPL - 163/2020	S C DASH	GENERAL			M.J.C .	(Seat No - 4)
520	100744 /2024	04.12.2024	WA-524/2018	S C DASH	GENERAL			WRIT APPEAL	(Seat No - 6)
521	100747 /2024	04.12.2024	WP (C) - 13780 /2018	S C DASH	GENERAL			WRIT BRANCH-1	(Seat No - 2)
522	100750 /2024	04.12.2024	SA-9/1964	L D SAHOO	GENERAL				(Seat No - 2)
523	100752 /2024	04.12.2024	OJC-15743 /1998	S K SAHU	GENERAL			WRIT BRANCH-1	(Seat No - 4)
524	100757 /2024	04.12.2024	WPC (O A) - 709/2018	PRADIPTA KISOHRE MOHANTY	GENERAL		Order Dtd. 2024-07-09	OA Branch	(Seat No - 1)
5	100784	04.12.	CRLMC	P. PARIDA	GENE		Order Dtd.		(S

25	/2024	2024	- 3715/ 2024		RAL		2024-12-02		eat No - 1)
526	100816 /2024	04.12. 2024	WP (C) - 29206 /2024	A. K. MOHANTY	GENE RAL		Order Dtd. 2024-12-02		(S ea t No - 1)
527	100818 /2024	04.12. 2024	WP (C) - 29111 /2024	A. K. MOHANTY	GENE RAL		Order Dtd. 2024-12-02		(S ea t No - 1)
528	100824 /2024	04.12. 2024	WP (C) - 27184 /2024	KC PANDA	GENE RAL		Order Dtd. 2024-11-08		(S ea t No - 1)
529	100825 /2024	04.12. 2024	ELPET - 29/20 24	GOPAL AGARWAL	GENE RAL		Order Dtd. 2024-12-20		(S ea t No - 1)
530	100906 /2024	04.12. 2024	WP (C) - 22426 /2024	LAMBODAR PRADHAN	GENE RAL		Order Dtd. 2024-09-18		(S ea t No - 1)
531	100910 /2024	04.12. 2024	CRLA- 578/2 024	SURYAKANTA DWIBEDI	GENE RAL		Order Dtd. 2024-07-10	CRIMI NAL APPEA L	(S ea t No - 11)
532	100911 /2024	04.12. 2024	WP (C) - 24484 /2024	LAMBODAR PRADHAN	GENE RAL		Order Dtd. 2024-10-01		(S ea t No - 11)
533	100915 /2024	04.12. 2024	FA- 402/1 982	S.P.SAMANTA	GENE RAL		Entire Order		(S ea t No

									-11)
534	100918/2024	04.12.2024	CRLA-170/2008	P. BEHERA	GENERAL			CRIMINAL APPEAL	(Seat No-7)
535	100964/2024	04.12.2024	ABLAP L-12576/2023	P. PARIDA	GENERAL			BAIL-2	(Seat No-12)

NIC